## **National Company Law Tribunal**

## Allahabad Bench

CP No. 88/ALD/2016 ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE COMPANY: Ram Vilas Foired in Vs Pris no Industrial Complex Put 112 SECTION OF THE COMPANIES ACT: 71(10) of Companies Act, 2013.

Designation

Representation

Signature

Pelih onen

## CP No.88/ALD/2016

Parties are represented by their respective counsels. Matter is adjourned for

further hearing on 13th September, 2017.

Sri H.P. Chaturvedi, Member (Judicial)

Dated:07.09.2017

Typed by:

Kavya Prakash